Rules and Guidelines to be issued by the Government of India would lay down the specific conditionalities including the eligibility, permitted gestation limit, method of MTP, technologies to be used, place of service delivery and training and certification requirements under which these service providers would be permitted to provide MTP services. These measures would ensure safety of women seeking such services.

(c) and (d) The proposed move is not against the Clinical Establishment Act which currently does not have any clause which debars anyone, other than doctors, to perform medical procedures.

**Private airlines operating in the country**

†1716. SHRI RAMDAS ATHAWALE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has allowed private airlines to operate in the country;

(b) if so, the details thereof; and

(c) the basis on which Government has allowed private airlines to operate in the country despite Air India continuously running in losses?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) There are seven Private Scheduled Airlines viz. Air Asia (India) Pvt. Ltd, Spice Jet Ltd, Interglobe Aviation Pvt. Ltd (Indigo), Jet Lite (India) Ltd, Jet Airways (India) Ltd, Go Airlines (India) Pvt. Ltd and LEPL Projects Ltd (Regional), which are providing Scheduled Air Transport Services in the country and one Private Scheduled Cargo Airline *i.e.* M/s Blue Dart Aviation Ltd.

(c) Government has allowed these private airlines to operate in the country in accordance with Civil Aviation Requirement (CAR) Section 3, Series C, Part II(Scheduled Air Transport Services) and Part VIII (Scheduled Air Transport, Regional Service) to provide better connectivity to all parts of the country.

**Levy of cancellation charges on passengers trapped in Srinagar/ Leh**

†1717. SHRI MOTILAL VORA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Directorate General of Civil Aviation (DGCA) had directed not to levy any kind of cancellation charges on cancellation of tickets by the

†Original notice of the question was received in Hindi.